

**SRIKAKULAM DISTRICT – WORKSHOP-II, DT.18.2.2017.**

**CHAIRPERSON:**  
Hon'ble Sri Justice M.S.K.Jaiswal,  
Hon'ble Administrative Judge.

**NODAL OFFICER:**  
Smt.V.B.Nirmala Geethamba  
Principal District Judge.

**SUBJECT: Fair Trial.**

- TOPICS:** 1.General Principles of Fair Trial.  
2.Arrest and Pre-Trial Detection-Role of Judge/Magistrate.  
3.From Investigation to the Trial Stage.  
4.From Trial to Final Judgment.

Sessions	Timings	Chosen Topic	Proceedings	Resource Person
I	10.00 A.M <sup>a</sup> to 11.30 A.M	General Principles of Fair Trial	Paper Presentation (Smt.B.Jyotsna, Judicial Magistrate of First Class, Amudalavalasa )	Sri A.Subrahmanyam Retired Registrar, Damodaram Sanjeevayya National Law Univeristy(DSNLU Visakhapatnam
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	
II	11.50 A.M to 01.00 P.M	Arrest and Pre-Trial Detection- Role of Judge/Magistrate	Paper Presentation ( Sri Shaik Reyaz, Judicial Magistrate of First Class, Ponduru)	Sri A.Subrahmanyam Retired Registrar, Damodaram Sanjeevayya National Law Univeristy(DSNLU Visakhapatnam
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	
III	01.45 P.M to 3.00 P.M	From Investigati on to the Trial Stage	Paper Presentation (Smt.L.Devi Rathna Kumari, Judicial Magistrate of First Class, Special Mobile Court, Srikakulam)	Sri V.Ravi Kumar, Retired District & Sessions Judge, Presently working as II Special Magistrate, Erramanjal, Hyderabad.
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	
IV	3.20 P.M to 5.00 P.M	From Trial to Final Judgment	Paper Presentation (Sri Y.Srinivasarao, Special Judicial Magistrate of First Class(Proh&Excise), Srikakulam)	Sri V.Ravi Kumar, Retired District & Sessions Judge, Presently working as II Special Magistrate, Erramanjal, Hyderabad
			Discussion by the Hon'ble Chairperson and the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	

Principal District Judge,  
Srikakulam  
18/2/17